

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)/2011

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY

M/s M.M.T.C. Ltd & Ors

V/s.

Indian Commodity Exchange Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Neeraj Kishan Kaul - AS G, Ajay SAROYA - Advocates Bhuvan - Advocates		Petitioners	
2	Mr. Sumit Goel, Adv Ms. Rameena Rai, Adv		R-1	
3	Sh. S. K. Mohapatra R.P. V. A.		R-3	
Order				

On account of hearing of a part heard matter on which arguments are in progress (McDonald's case) hearing in the instant petition is deferred to 10.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

29.9.2016
(P.K.Sud)